

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
ALLAHABAD.

DATED: THIS THE 9th DAY OF MARCH 1999.

Coram:- Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. S.K. Agarwal, J.M.

ORIGINAL APPLICATION NO. 100 of 1999.

Gajraj son of Sri Mewa Lal
posted as Electric Khalasi in A.C. Coach,
North Eastern Railway, Gorakhpur.

. . . Applicant

Counsel for the Applicant Sri S.S. Tripathi, Adv.

Versus

1. Union of India through General Manager,
North Eastern Railway, Gorakhpur.
2. The Chief Engineer, Electrical,
North Eastern Railway, Gorakhpur.

. . . Respondents.

Order

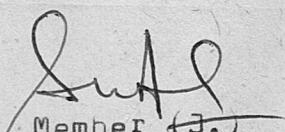
By Hon'ble Mr. S. Dayal, Member (A.)

The applicant has filed this application under section 19 of the Administrative Tribunals Act 1985 with a prayer for certain directions to the respondents.

It appears that the applicant has made representation addressed to respondent No.1

18.10.98. The respondent No.1 i.e. General Manager North Eastern Railway Gorakhpur is directed to consider the case of the applicant and pass an appropriate order on the representation of applicant.

The O.A. is disposed of with this direction.
No order as to costs.


Member (J.)


Member (A.)

Nafees.